

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27393/2019

[Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

(FOR ADMISSION and I.R. IA No. 105068/2021 - APPLICATION FOR PERMISSION IA No. 90765/2021 - EXEMPTION FROM FILING O.T.)

Date : 13-01-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Pawan, Adv.
Mr. Mridul Jain, Adv.

For Respondent(s) :Mr. Anand Shankar Jha, AOR
Ms. Meenakshi S Davgan, Adv.
Mr. Abhilekh Tiwari, Adv.
Ms. Nandika Kaushik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List for hearing in due course.

(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR